

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16/240/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017

NAME OF THE COMPANY: Namrata Marketing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Rakesh Kumar, Ms. Preeti Kashyap and Ms. Chetan

ORDER

Reserved for orders.

-S-d-1

(S. K. Mohapatra)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)